

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017 & IA NO. 632 OF 2018**

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Divya Chaturvedi
Mr. Saransh Shaw for R-2

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-3

Mohd. Ali M. for R-4

Mr. Puneet Chandra for R-5

Mr. Vinod Kumar Prajapati for UPPTCL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.03.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**